

LOK SABHA
UNSTARRED QUESTION NO.5617
TO BE ANSWERED ON 26.07.2019

BENEFITS PROVIDED TO TEXTILE SECTOR EMPLOYEES

5617. SHRI BENNY BEHANAN:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state:

- (a) the benefits which have been provided for textile sector employees in the country;
- (b) whether any new schemes was launched in this regard;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

उत्तर

ANSWER

वस्त्र मंत्री (श्रीमती स्मृति ज़बिन इरानी)

MINISTER OF TEXTILES
(SMT. SMRITI ZUBIN IRANI)

(a) to (d): Government has been implementing various schemes for welfare and development of textile workers/weavers including handicraft artisans which inter-alia include the following:-

- (i) Under the Group Insurance scheme for powerloom workers, insurance cover is provided to all the power loom weavers/workers in the case of natural death, accidental death as well as partial and permanent disability due to accident. Additionally, the weavers/ workers enrolled under this scheme are entitled for educational grant of Rs. 600/- per child half-yearly for two children studying in 9th to 12th standard for a maximum period of 4 years. Under the scheme, total number of powerloom weavers/workers enrolled was 1.11 lakh in 2015-16, 1.32 lakh in 2016-17 and 1.62 lakh in 2017-18.
- (ii) Under the “Textile Workers Rehabilitations Fund Scheme (TWRFS) which has been merged with the Rajiv Gandhi Shramik Kalyan Yojana (RGSKY) of the Ministry of Labour & Employment, the textile workers who rendered jobless due to permanent

closure of the mills, are provided a relief of 75% of the wage employment in the first year; 50% in the second and 25% in the third year.

- (iii) Under the “Handloom Weavers Comprehensive Welfare Scheme(HWCWS), life and accidental insurance are provided to handloom weavers/workers in the age groups of 18-50 years. It was, then, converged under Mahatma Gandhi Bunkar Bima Yojana (MGBBY). The HWCWS has been merged under “Pradhan Mantri Jeevan Jyoti Bima Yojana” (PMJJBY) and Pradhan Mantri Suraksha Bima Yojana (PMSBY). Total targeted enrollment of weavers/workers under the PMJJBY and converged MGBBY are 5.32 lakh for 2017-18 and 6.65 lakh for 2018-19 which include 3.84 lakh for general states and 2.84 lakh for North Eastern States. As add on benefit to the above, scholarship @ Rs. 180/- per month per child is provided to a maximum of two children of the beneficiaries studying 9th to 12th standard.
- (iv) Further for welfare of handicraft artisans, health and life insurance viz., Aam Admi Bima Yojana (AABY) is being implemented. Under the AABY, all crafts persons between 18-59 years are covered for the benefits of natural death, accidental death; total disability and partial disability. Furthermore, scholarship of Rs.1200/-per annum per child is provided to their two children who are studying in 9th std to 12th std for a period of four years or till they complete 12th std.
- (v) Apart from the above, various welfare facilities and benefits are provided to employees/workers under various Statutory Acts/Rules which inter-alia include the following:-
 - (v.i) Under the Employees Provident Funds and Miscellaneous Provisions Act,1952, benefits of provident funds, pension funds and deposit linked Insurance Fund are provided to workers/employees in factories and establishments including textile units;
 - (v.ii) Under the Employees State Insurance Act,1948, medical facilities from primary health care to super specialty treatment are provided to the insured employees/workers and their family members; as well as cash benefits to beneficiary at the time of physical distress due to sickness, temporary or permanent disablement resulting in loss of earning capacity;
 - (v.iii) Under the Maternity Benefits Act,1961, maternity leave and payment of certain monetary benefits are provided to women employees subject to fulfillment of certain

conditions during the period when they are out of employment on account of pregnancy;

- (v.iv) Under the Payment of Gratuity Act, 1972, every employee, other than apprentice, irrespective of his/her wages, is entitled to receive gratuity after he/she has rendered continuous service for five years or more;
- (v.v) The Unorganised Workers Social Security Act, 2008 provides for social security benefits for workers in the unorganized sector such as life and disability cover, health and maternity benefits, old age protection and benefits, etc. It has been decided to converge Aam Aadmi Bima Yojana (AABY) with Pradhan Mantri Jeevan Jyoti Bima Yojana/Pradhan Mantri Suraksha Bima Yojana. Under these scheme, life insurance cover is provided to persons between 18- 59 years of age in 48 identified vocational/occupational groups who are living below and marginally above the poverty line. Under AABY, insurance cover for a sum of Rs.30, 000/- is provided on natural death, Rs.75, 000/- on death due to accident, Rs.37, 500/- for partial permanent disability (loss of one eye or one limb) due to accident and Rs.75,000/- for total permanent disability (loss of two eyes or two limb or loss of one eye or one limb) due to accident. The scheme also provides add-on-benefit wherein scholarship of Rs.100 per month per child is paid on half-yearly basis to a maximum of two children per member, studying in 9th to 12th std.
- (vi) Under Atal Pension Yojana (APY) which was launched on 9th May, 2015, all persons in the unorganized sector in the age group of 18-40 years who join under the scheme through saving bank account and subscribe with a contribution of Rs.42 or 84 or Rs.126 or Rs.168 or Rs.210, will get minimum pension of Rs.1000 or Rs.2000 or Rs.3000 or Rs.4000 or Rs.5000 respectively at the age of 60 years. After the subscriber's demise, his/her spouse will get the pension and after the demise of both the subscriber and the spouse, the nominee of the subscriber will get the pension wealth as accumulated till age of 60 of the subscriber.
- (vii) Under Mudra scheme, loan at concessional interest rate is provided to handloom weavers and handicraft artisans.
